



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

(23)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10:30 AM ON 14.10.2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/360/2019
PETITION NUMBER : CP/114/IB/2018
NAME OF THE PETITIONER : M.MURUGAN RP (VELOHAR INFRA PVT LTD)
NAME OF THE RESPONDENTS : VIJAYALAKSHMI & OTHERS
UNDER SECTION : SEC 66 OF IBC

| S.No. | Name (in Capital) | Represented by | Signature |
|-------|--|---|---|
| 1. | S. ASWINI | Counsel for 6 th Respondent |  |
| 2. | S. SATHIYANARAYANAN. KMC. ARUNMORANI. | Counsel for Applicant - |  |
| 3. | M. MURUGESAN | RP/Liquidator | M. Murugesan |

ORDER

At request of the parties, list this matter for hearing on 23.10.2019.


(S.VIJAYARAGHAVAN)
Member (Technical)


(B.S.V.PRAKASH KUMAR)
Member (Judicial)

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